

The President of the All India Apprentices Union has been apprised of the steps being taken and has been advised to give up the agitational approach.

Erode-Coimbatore Railway Line

495. SHRI C. CHINNASWAMY : Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to open new railway lines on Erode—Gobichetti Palayam—Satya Mangalam Coimbatore in Tamil Nadu Region to help the development of Agriculture and commerce;

(b) if so, when these are likely to function; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF..: (a) No.

(b) Does not arise.

(c) The severe constraint on resources position does not permit taking up of this project.

Late running of K. K. Express and Mahalakshmi Express

496. SHRI T. R. SHAMANNA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that many trains particularly K. K. Express—(Bangalore-Delhi) and Mahalakshmi Express (Bangalore-Bombay) are invariably running late; and

(b) whether Government propose to take steps to see that the trains reach destination as per schedule?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) The punctuality performance of 125/126 K. K. Express and 203/204 Bangalore-Miraj M. G. and connecting 303/304 Miraj-Bombay B. G. Mahalakshmi Express has not been upto mark. The reasons for unsatisfactory performance were mainly due to alarm chain pulling, loco losses, signal failures, accidents and public agitations etc.

(b) Running of 125/126 K. K. Express and 203/204 and connected 303/304 Mahalakshmi Express is being monitored on day-to-day basis and all efforts are being made to improve punctuality performance and the avoidable cases of detention are being suitably taken up.

Man-days lost and Workers affected due to industrial disputes

497. SHRI JYOTIRMOY BOSU: Will the Minister of LABOUR be pleased to state:

(a) total number of industrial disputes in the country, State-wise and Union Territory-wise, during the years 1977, 1978 and 1979; and

(b) state-wise and Union Territory-wise number of workers affected and number of man-day lost due to strike and lock-outs during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). A Statement showing the number of industrial disputes, number of workers affected and the number of mandays lost therein for the years 1977, 1978 and 1979, is attached.

Statement

Statement showing the number of industrial Disputes, Workers Affected thereby and Mandays lost due to them for the years 1977, 1978 and 1979, by States and Union Territories. :—

Name of States/Union Territories	No. of Industrial Disputes			No. of Workers affected					No. of mandays lost			
	1977	1978	1979 (P)	1977	1978	1979 (P)	1977	1978	1979 (P)	1977	1978	1979 (P)
1	2	3	4	5	6	7	8	9	10			
1. Andhra Pradesh . . .	116	206	351	74,304	115,285	178,589	694,067	618,501	664,432			
2. Assam . . .	8	18	16	10,008	18,940	20,784	10,739	55,937	30,624			
3. Bihar . . .	264	306	296	197,357	148,624	394,796	1,706,147	1,045,104	1,710,786			
4. Gujarat . . .	165	181	223	45,639	68,270	55,551	302,660	445,184	544,103			
5. Haryana . . .	99	107	89	37,565	22,781	22,292	583,722	620,130	860,812			
6. Himachal Pradesh . . .	1	11	9	1,553	1,499	1,173	3,724	8,622	12,315			
7. Jammu & Kashmir . . .	3	4	1	2,041	586	98	7,150	4,913	1,730			
8. Karnataka . . .	90	92	67	59,489	70,093	53,381	721,678	575,657	9,45,685			
9. Kerala . . .	184	146	136	156,267	84,492	197,622	2,110,823	2,055,114	3,770,383			
10. Madhya Pradesh . . .	168	199	251	144,550	112,219	131,305	1,068,597	485,333	1,199,765			
11. Maharashtra . . .	553	318	302	500,069	288,501	267,270	3,093,225	3,716,319	2,976,875			
12. Manipur . . .	1	..	2	125	290	469	1,175	580	2,477			
13. Meghalaya	428	856	..			
14. Nagaland	1	..	287	574	4,675			
15. Orissa . . .	85	47	35	49,047	22,522	35,438	224,039	176,194	91,332			

	1	2	3	4	5	6	7	8	9	10
16. Punjab		65	106	117	45,118	35,170	19,091	294,471	217,318	74,984
17. Rajasthan		165	144	100	72,692	44,943	22,326	1,006,076	569,512	128,511
18. Sikkim	1	1	..	323	284	..	158	5,112
19. Tamil Nadu		316	394	343	286,487	216,129	294,116	2,910,513	2,365,417	8,405,305
20. Tripura		3	8	7	209	7,314	1,518	2,429	1,006	5,774
21. Uttar Pradesh		195	247	175	107,643	161,862	211,009	1,602,821	2717,085	1,280,223
22. West Bengal		480	594	418	307,344	416,804	839,040	8,488,654	12,044,897	18,076,150
23. Andaman & Nicobar Island		16	6	11	4,126	2,068	4,628	10,622	2,449	12,842
24. Arunachal Pradesh	209	418	..
25. Chandigarh		7	6	5	2,191	1,408	1,287	21,731	2,877	16,166
26. Dadra & Nagar Haveli		2	1	..	288	100	..	2,360	2,200	..
27. Delhi		32	46	60	29,484	32,231	39,972	101,506	332,756	2,440,363
28. Goa, Daman & Diu		47	25	33	15,729	10,041	14,603	92,078	1,13,848	160,284
29. Lakshadweep		2	73	1,618
30. Mizoram	158	316	..
31. Pondicherry		27	19	19	43,812	32,021	22,463	257,357	135,824	443,570
Total		3,117	3,187	3,068	2,193,215	1,915,603	2,879,105	25,320,072	28,340,199	43,865,277

(P)—Provisional.